


## Annexure-6

Name of the Corporate Debtor: ER TEXTILES LIMITED- UNDER CIRP; Date of Commencement of CIRP: 14.01.2022; List of Creditors (Version-4) as on: 30/06/2022

## List of Operational Creditors (Employees)

SI No.	Name of authorised representative, if any	Name of Employee	Details of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					

  
 ANUP KUMAR SINGH  
 INSOLVENCY PROFESSIONAL  
 IP Registration No.- IBB/IPA-001/IP-P00153  
 2017-2018/10322